## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

Appeal No. 143/252/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE COMPANY: Click Power Generation Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

**SIGNATURE** 

For the Petitioner (s): Counsel for the Petitioner

For the Respondent (s): Counsel for the Respondent

## **ORDER**

Notice to the Income Tax Department through its Standing Counsel as well as to the ROC, returnable on 11th December, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)

Member (J)